

[English]

MOTION OF CONFIDENCE IN
 THE COUNCIL OF MINISTERS

—Contd.

~~SHRI EBRAHIM SULAIMAN~~

SAIT. (Ponnani): Mr. Chairman, Sir, I rise to support the Confidence Motion moved by the Prime Minister. We all know under what circumstances this Government has come into existence. This Government has come into existence at the request of the President because the Congress Party is the largest party in the Parliament today. Congress Party is the largest party in Lok Sabha today. No other party was prepared to form the Government. So Constitutionally the President rightly invited the party which has got the largest Members in the Lok Sabha to form the Government.

Now, the Government has been formed and it has come before the House to seek a Vote of Confidence. At this stage it is just not possible to examine the performance of the Government because it has come into being just a week or two ago.

SHRI NIRMAL KANTI CHATTERJEE (Dum Dum): But in this week's time they have acted profoundly.

SHRI EBRAHIM SULAIMAN SAIT: Yes, they have acted well. And moreover, the situation is such that we cannot afford election today. That is an agreed fact. The respected Leader of the Opposition, Shri Advani also has admitted this fact that nobody wants election today. We do not want election. No Party in this Lok Sabha wants election today. People do not want election today. Suppose a situation is created today where the Government is defeated and we will have to go to Polls, then I think we will be creating a very bad time for the electorates also. It is because nobody is prepared for elections. This country oppose elections financially. We have a financial crisis today. All of us know

very well as to how much money is being spent on elections. How much money the Government has to spend? More than Rs. 1000 crores of money and also the resources were spent during last elections. From where will these resources come? If such is the situation, the country will go completely bankrupt. We do not want such a situation. We want a Government that could perform well and could give stability. It is because the situation is so bad. The country is passing through very-very grave, complex and sensitive problems, that shall require solution first. The Government should strive hard to solve these problems and to see that peace is established. If the Government does not perform its duties well, then we can come forward and criticise the Government. But now, this Government has to be given a chance. Therefore, we must support this Government so that this Government may continue. I hope this Government will be stable. In this endeavour, all of us must co-operate.

SHRI NIRMAL KANTI CHATTERJEE: Wait till the bad thing is turned into worst!

SHRI EBRAHIM SULAIMAN SAIT: Let us hope for the best. Why should we think of the worst now? Let us be optimistic not pessimistic. Let us adopt a constructive attitude and not a destructive attitude.

[Translation]

We should also get the experience. Vajpayeeji will agree with me.

[English]

He is a person who is considered to be mild as far as the BJP is concerned. We are not discussing such things, of course. Therefore, when I say Shri Vajpayee, I have got a lot of appreciation for him. I think all other people wanted the Mosque to be demolished but Shri Vajpayee had said that the matter should go to the Court of law.

[Sh. Ebrahim Sulaiman Sait]

[*Translation*]

We shall construct the temple at that very spot.

[*English*]

So, that is the difference that Mr. Vajpayee had at that time. So, he always takes a constructive attitude. We are prepared to accept Shri Vajpayee totally. Shri Jaswant Singh had also said this. I have seen him in close quarters in the last Lok Sabha also. I know he is a person of broad mind. You must understand this. When such people are there in the B.J.P., I do not think why we must not adopt an optimistic attitude. We can sit together and solve the problems. And if the Government also joins us, then we will have better days in future.

Therefore—now it is going to strike 3.30 P.M.—I will adjourn myself to continue my speech on Monday.

MR. CHAIRMAN: Mr. Sait, you are on your feet and when the discussion on the Confidence Motion is resumed on Monday, you will get the ball rolling to start.

15.28 hrs.

BUSINESS OF THE HOUSE

[*English*]

MR. CHAIRMAN: Hon. Members, I have to inform the House that in the meeting with the Leaders of Parties and Groups in Lok Sabha which the Speaker had taken on the 11th of July, 1991, it was decided that in order to facilitate early discussion of financial and other business, sitting of the House fixed for Monday, the 22nd July, 1991 might be cancelled and in lieu thereof, the House might sit on Saturday, the 20th July, 1991.

I hope, it is all okay with the hon. Members.

MANY HON. MEMBERS: Yes.

MR. CHAIRMAN: So, we accept this.

15.29 hrs.

[*English*]

RESOLUTION

RE. STEPS FOR MAINTAINING STATUS QUO OF RELIGIOUS SHRINES AND PLACES OF WORSHIP AS THEY EXISTED ON 15TH AUGUST, 1947

MR. CHAIRMAN: Hon. Members, now, we proceed with the Private Members Business. Before we take up the Resolution of Shri Zainal Abedin for discussion, we have to fix the time for this Resolution.

A time of two hours has been suggested. If that is acceptable to all the hon. Members, then we can proceed further.

[*Translation*]

SHRI MADAN LAL KHURANA (South Delhi): Mr. Chairman, Sir, this is not an ordinary matter, its implications are wide spread. Therefore, time limit for discussion on this item should be extended.

MR. CHAIRMAN: Initially two hours can be fixed for the discussion. Time limit can be further extended, if the hon. Members so desire.

SHRI LAL K. ADVANI (Gandhinagar): This is such an issue, that if discussion on it is restricted to two hours.

[*English*]

It would have a wrong message, a wrong signal altogether. It is a matter which has been debated and discussed in the whole country. We have seen Bills being discussed on non-official days for months together. Not a single Resolution has ever been completed in one day; never. It is always spilled over to the next day. And today if we want to finish it in two hours, I would object to it. I would say that let every one express his view points; so long as they are relevant to the point, let the debate go on. So, my plea is that there should be no time limit; and those who want to participate in the debate, they can do so.